स्कूलों की सबसे ज्यादा संख्या कर्नाटक में है । सर्वे पर आधारित रिपोर्ट के मुताबिक बिना छात्रों वाले स्कूलों में 15,791 primary और बाकी secondary एवं Higher Secondery स्कूल हैं । सर्वे रिपोर्ट फिर कहती है कि 25 से भी कम छात्रों वाले स्कूल लगभग 70 हजार हैं,जबकि 1 लाख 70 हजार स्कूल ऐसे हैं,जिनमें केवल 26 से 50 छात्र हैं । छात्र न होने की वजह यह है कि यातो वहां कोई टीचर नहीं है और यदि है तो वह स्थायी नहीं है । 23 हजार स्कूल ऐसे भी हैं जहां अध्यापक भेजा जाना बाकी हैं । 1 लाख 30 हजार स्कूल ऐसे हैं,जहां सिर्फ एक ही टीचर हैं ।

क्या सरकार संबद्व शिक्षा विभागों के निर्देशकों को स्कूलों में बुनियादी सुविधाएं और पर्याप्त टीचर मुहैया कराने के लिए आवश्यक निर्देश जारी करेगी,ताकि लोग अपने बच्चों को स्कूल भेजने के लिए प्रेरित हों ।

Need to take measures to remove obstacles in the development of Science and Technology in the country

श्री जय प्रकाश अग्रवाल(राष्ट्रीय राजधानी क्षेत्र,दिल्ली)**:** उपसभापति जी,मैं आपके माध्यम से सदन का ध्यान उन समस्याओं की ओर दिलाना चाहता हूं,जो भारतीय विज्ञान एंव प्रौद्योगिकी के विकास में बाधक बनी हुई हैं । IBM India Reseaech Lab,जो दिल्ली में है और जो softwares के क्षेत्र में अपने ग्राहकों को softwares के अत्याधुनिक एंव सभी प्रकार के निष्कर्ष प्रदान करती है,मैं भी वैज्ञानिकों की भारी कमी है । इसी प्रकार से अन्य कई प्रयोगशालाएं भी वैज्ञानिकों की कमी का सामना कर रही है । विज्ञान के अनुसंधान के क्षेत्र में भारतीय हिस्सेदारी काफी प्रभावित हो रही है ।

द्वितीय,नेनोटैक्नोलोजी उद्योग ने दावा किया था कि वे देश के हर क्षेत्र में-रक्षा से स्वास्थ्य तक के सभी क्षेत्रों में क्रांतिकारी बदलाव लाएंगे,किंतु खेद है कि ज्यादातार उद्योगों की स्थिति बहुत ही दयनीय है । इस नेनोटैक्नोलोजी में शुरूआत के धन को लगाने में कोई भी निवेशक निवेश करने को तैयार नहीं है । इन उद्योगों में निवेशकों को लगता है कि कहीं उनका धन डूब न जाए क्योंकि नेनोटैक्नोलोजी उद्योगों के विकास एंव वाणिज्यकरण में एक लंगा समय लगता है ।

तीसरा,National Innovation Foundation, जो कि अपनी संस्थाओं के माध्यम से नवीन पद्वति को निम्म स्तर से उठकर मजबूती प्रदान करता हैं,इनके छोटे पैमाने के आविष्कारों का सामाजिक प्रभाव पड़ता है । इसलिए ग्रामीण क्षेत्रों के लोगों की कार्य प्रणाली एंव उत्पादानों को पंजीकृत करवाकर उन्हें बाजारों में भी बढ़ावा दिया जाना चाहिए,परन्तु ऐसा कुछ नहीं हो रहा हैं ।

मेरा केन्द्र सरकार से अनुरोध है कि इन समस्याओं के निराकरण हेतु आवश्यक पहल करे ।

Demand to streamline the Crop Insurance Scheme

SHRI SHARAD ANANTRAO JOSHI (Maharashtra): Sir, through this Special Mention, I wish to point out the bizarre working of the Crop Insurance Scheme which is designed to provide succour to the farmers who got in the debt trap.

In Ambejogai tehsil of Beed district of the Monarch Rod region of Maharashtra,

the farmers have taken crop insurance for crops of *arhar*, sesame, soyabean and *moong* on 21st July, 2006.

The Government had approved payment of an amount of Rs.149 lakhs which was the claim of the farmers in this tehsil. The District Central Bank issued cheques in the name of individual farmers.

Two farmers of Hivra village received cheques for Rs.2 and Rs.5 only. These farmers had to spend Rs.5 for getting the delivery of the cheques and are now called upon to deposit, at least, Rs.300 for opening an account in the bank in order to be able to encash the cheques.

I, therefore, urge upon the Government to look into the ways in which the Crop Insurance Scheme is working at some places.

Concern over issuance of Coastal Zone Management Notification leading to adverse impact on fishermen

SHRI JANARDHANA POOJARY (Karnataka): Sir, the Centre proposes to issue a Notification for Coastal Zone Management in replacement of the Coastal Regulation Zone Notification of 1991.

The CMZ would allow establishment of SEZs, ports, tourist resorts, mining, etc., covering a large area through expansion of the coastal zone up to 12 nautical miles into the ocean. Resultantly, the fishing communities would be displaced from their traditional fishing sites.

Certain international Conventions ratified by India *i.e.* the Convention on Biological Diversity and the FAO Code of Conduct for Responsible Fisheries, mandate (i) protection and encouragement of customary use of biological resources in accordance with the traditional and cultural practices that are compatible with the conservation or sustainable use requirements and (ii) consultation with the representatives of the fisheries sector and the fishing communities in the decision-making processes and their involvement in other activities related to coastal area management planning and sustainable development.

The fishing communities of the Coastal Karnataka have strongly opposed the CZM Notification and have demanded framing of a comprehensive legislation complying with the International Conventions in consultation with them.

While opposing the licenses issued to 110 deep-sea foreign fishing trawlers contrary to the Murari Committee recommendations, the fishing community has demanded regularisation of the 3,000 marine villages along the coastal India.

Since the proposed CSM Notification has generated resentment among the poor fishermen of Coastal Karnataka comprising Dakshin Kannada, Udupi and Uttar Kannada districts, and are likely to turn violent, I appeal to the Government to defer its issuance. Thank you.

Concern over crime against children

SHRI SANTOSH BAGRODIA (Rajasthan): Sir, I rise to command the attention of the House to the alarming trend of increasing abuse of children. The society is becoming hazardous for our children. The country has, for long, had a skewed sex